

National Company Law Tribunal

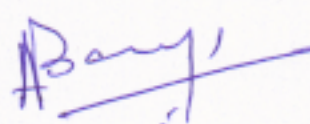
Allahabad Bench

CP NO. 117/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE COMPANY: M/s Netsky News Pvt Ltd.

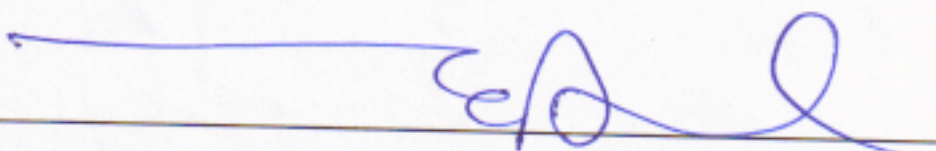
SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies Act, 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Arnab Banerji	Adv	Petitioner	
<u>2.</u>				

Order Date 17.03.2017.

C.P. No. 117/ND/2015 Netsky News Pvt. Ltd.

Mr. Arnab Banerji Advocate for company petitioner the respondents are already ex-party in the present matter written submissions have ~~are~~ ^{been} already filed. The argument of learned counsel for the petitioner are head the order is reserved on 31 March, 2017.


H.P. CHATURVEDI, MEMBER (JUDICIAL)